

GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
RAJYA SABHA
QUESTION NO 09.11.2010
ANSWERED ON
CHILD DEATHS DUE TO SPURIOUS VACCINES .

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Smt. Maya Singh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :-

- (a) the number of child deaths in the country during the last three years due to administration of various vaccines that are administered post birth to children, Statewise;
- (b) the number of persons and the vaccine manufacturers against whom action has been taken after the incidents of death of children; and
- (c) the remedial measures taken to prevent such deaths?

ANSWER

THE MINISTER OF HEALTH AND FAMILY WELFARE

(SHRI GHULAM NABI AZAD)

- (a) As per information available from states, no child death has been casually attributed to vaccines during the last three years.
- (b) Not applicable in view of (a) above.
- (c) In order to prevent occurrence as well as management of any adverse events following immunization necessary guidelines have been issued to program officers of States/Union Territories. Further, officials involved in the Immunization programme are also regularly trained to follow the guidelines.